

variety of seeds used within a year; and

(g) the amount of excise duty recovered from these mills in the year 1956-57 and 1957-58?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): (a) Approximately 4,000 power operated oil mills.

(b) (i) No. of mills having 1 baby expeller 2,057.

(ii) No. of mills having 1 expeller. 982.

(iii) No. of mills having 1 expeller. 924.

(c) Castor, Groundnut, Coconut, Rape and Mustard, Sesamum, Linseed and Mowha.

(d) (1) Anderson type (Lahore make).

(2) Arun B type.

(3) Anderson Red Lion.

(4) Carver.

(5) Chandler.

(e) and (f). It is difficult to answer these questions, as production depends upon the seed treated and also the type of expeller. It also varies with the method of extraction such as cooking the seed prior to extraction etc.

(g) 1956-57. Rs. 5,44,66,000.

1957-58. Rs. 7,95,95,000.

(upto January, 1958).

Oil Mills

1762. Shri Jadhav: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of oil mills in India having one and more expellers with a break up of each type; and

(b) the amount of excise duty recovered from the oil mills in the years 1956-57 and 1957-58?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): (a) Approximately 4,000 oil mills (power operated). The break-up is as follows:

(i) No. of mills having 1 baby expeller. 2,057

(ii) No. of mills having 1 expeller. 982

(iii) No. of mills having 2 expellers. 924

(b) 1956-57 Rs. 5,44,66,000
1957-58 (Upto Jan., 58) Rs. 7,95,95,000

Payment under Minimum Wages Act

1763. Shri Sadhu Ram: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of Government contractors paying the wages to the workers in the undertakings in the Central sphere under the Minimum Wages Act, 1948;

(b) how many inspections of such work-centres have been carried out by each Labour Officer during 1957-58;

(c) how many cases of non-payment of holidays have been filed in the courts under this Act during 1957-58;

(d) whether all the cases have been decided by the courts; and

(e) if not, the number of cases pending with them?

The Deputy Minister of Labour (Shri Abid Ali): (a) The information is not available.

(b) On an average 21.

(c) 51.

(d) No.

(e) 45.

Employment Exchanges

1764. Shri Sadhu Ram: Will the Minister of Labour and Employment be pleased to state:

(a) the total number of Harijans registered in the Employment Exchanges throughout the country during 1956-57 and 1957-58 so far respectively;

(b) how many of the registered candidates got employment during 1956-57 and 1957-58 so far;

(c) the number of candidates registered with the Employment Exchanges for over two years and who have not been provided with jobs so far; and

(d) the reasons therefor?

The Deputy Minister of Labour (Shri Abm AH)

(a) and (b). The available information is given below :

Year	No. of Scheduled Caste applicants registered at Employment Exchanges during the year	No. of Scheduled Caste applicants placed by the Employment Exchanges during the year
1956-57	1,76,733	26,729
1957-58 (Upto Feb., 58)	1,88,468	26,130

(c) No information is available.

(d) Does not arise.

Stainless Steel Utensils

1765. Shri Mohan Swarup: Will the Minister of Commerce and Industry be pleased to state the production of stainless steel utensils in India (State-wise) during 1957 and the places where they are manufactured?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): As these producers are spread out throughout the country and as other manufacturers of different articles also manufacture these utensils, exact figures are not available.

Second Five Year Plan

1766. { Shrimati Ila Palchoudhuri:
Shri D. C. Sharma:
Shri Rameshwar Tanti:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the UNICEF's Asian Regional Director

in his recent report to the Executive Board of the UNICEF has made certain objectionable and incorrect statements in regard to India's Second Five Year Plan; and

(b) if so, the action taken by the Government of India in regard thereto?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The UNICEF Asian Regional Director in his statement on UNICEF 1957 Programmes in Asia, *inter alia* stated that many of the countries such as India had been over-optimistic about their five-year plans and had spent in the early years more money than they could raise by taxes or borrow at home or abroad.

(b) The Indian Representative objected to these remarks being made by an employee of the United Nations about matters which fell clearly within the domestic jurisdiction of India and he requested that these remarks be expunged from the records. After his protest the Asian Regional Director apologised. And it was decided that his offending remarks, our protest and his apology would not appear in the records.

Hand-woven Cloth

1767. Shrimati Ila Palchoudhuri: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Indian hand-woven cloth in length of 100 yards and more per piece is in great demand in the American markets;

(b) if so, the steps taken or proposed to be taken by Government to meet this demand; and

(c) if the reply to part (b) is in the negative, the reasons therefor?

The Minister of Commerce and Industry and Finance (Shri Morarji Desai): (a) There is demand for hand-woven dress material in lengths of 48 yards and more per piece in the American markets.

(b) The All-India Handloom Fabrics Marketing Co-operative Society Ltd.,